

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

37

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 4.10.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : MA/488/2018
IN
IA/169/2018

PETITION NUMBER : CP/507/IB/2017

NAME OF THE PETITIONER(S) : State Bank of India

NAME OF THE RESPONDENTS : V.Mahesh (RP) & 3 other

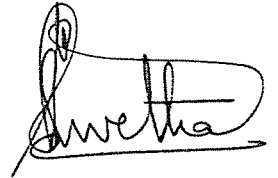
UNDER SECTION : 29A of 240

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. TK BHASKAR
VIKRAM & JAIN
SHWETHA VASUDEVAN

Counsel for
the Respondents
2 to 4
R-1 for
DBCI



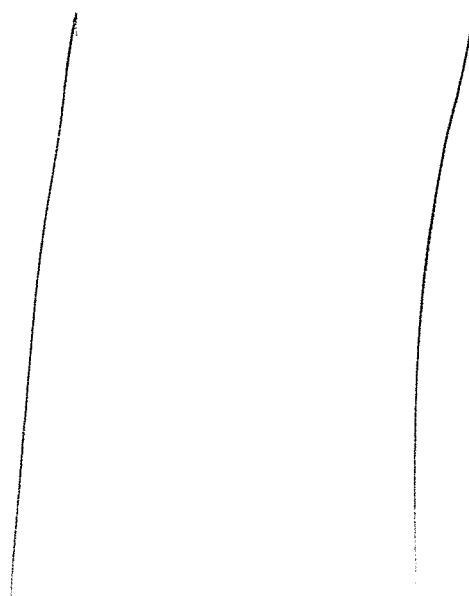

2. V MAHESH

R-1 for
DBCI



3. Sugumar
Counsel for
SBI

Counsel for
Applicant
(SBI).



ORDER

Counsel for Applicant is present. Counsel for Respondent is present. During the course of hearing, Counsel for Applicant has prayed for withdrawal of the Application with the liberty to file afresh under appropriate provisions of I&B Code, 2016. The prayer is allowed. The Application is **dismissed as withdrawn** with the liberty to file a fresh Application under provisions of I&B Code, 2016, to which the Respondents have no objection.

-sd-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk